

**DHOTIES (ADDITIONAL EXCISE DUTY) REPEAL ACT, 1976**

**93 of 1976**

**[4th September, 1976]**

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**DHOTIES (ADDITIONAL EXCISE DUTY) REPEAL ACT, 1976**

**93 of 1976**

**[4th September, 1976]**

An Act to repeal the Dhoties (Additional Excise Duty) Act, 1953. BE it enacted by Parliament in the Twenty-seventh Year of the Republic of India as follows:

**1. Short title :-**

This Act may be called THE DHOTIES (ADDITIONAL EXCISE DUTY) REPEAL ACT, 1976.

**2. Repeal of Act 39 of 1953 :-**

The Dhoties (Additional Excise Duty) Act, 1953, is hereby repealed.